

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

203. IA/3600/2023 IA/3659/2023 In C.P. (IB)/878(MB)2019

**IN THE MATTER OF**

Shiv Alloys Sudhir Kamble

... Petitioner

Vs

K & K Foundry Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant in IA 3659/2023: Adv. Umang Mehta (PH)

For the RP: Adv. Ayush Rajani (PH)

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**ORDER**

**IA 3600/2023 & IA 3659/2023** – On the request, adjourned to  
**18.07.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/